

The Minister of Education (Dr. K. L. Shrimali): At present educational facilities in the Islands exist only up to the elementary stage. For higher education students are sent to the mainland and they are granted stipends for financing their studies. A High School with hostel facilities is, however, proposed to be opened in one of the Islands soon.

Police Dogs for Delhi

838. Shri B. C. Mullick: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Delhi Police has been sanctioned Rs. 1,500 by Delhi Administration, to have a squad of five dogs for the detection of crime; and

(b) if so, whether the above dogs have already been purchased?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes. A sum of Rs. 1,500 has been sanctioned for the purchase of five Police dogs.

(b) Steps are being taken to purchase them.

Loan to TISCO and IISCO

839. Shri Ram Krishan Gupta: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 1176 on the 9th December, 1959 and state:

(a) whether the terms of repayment of the advance made to the Tata Iron and Steel Company and the Indian Iron and Steel Company have since been determined; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) Does not arise.

405(Ai) LSD—3.

Central Acts

**840. { Shri Shree Narayan Das:
Shri Radha Raman:**

Will the Minister of Law be pleased to state:

(a) the number of Central Acts or Rules framed by the Central Government under Central Acts, provisions of which were challenged in High Courts and Supreme Court during the year 1959;

(b) the number of such of the impugned Acts and Rules in which the Courts invalidated some of the provisions; and

(c) the number of cases pending?

The Deputy Minister of Law (Shri Hajarnavis): The information is being collected and will be laid on the Table of the House as early as possible.

Narcotics

841. Shrimati Ila Palchoudhuri: Will the Minister of Finance be pleased to state:

(a) the total approximate number of addicts of narcotics in India in Union territories and States separately during the calendar years 1957, 1958 and 1959; and

(b) the total amount of narcotics sold to registered addicts in Union territories and States separately where there is complete ban on sale of narcotics except on permits to permit-holders?

The Minister of Finance (Shri Morarji Desai): (a)
Opium

A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 37].

Ganja and Bhang

Addicts to ganja and bhang are not registered by the Union territories